

SHRI A. C. GUHA: I think so far as sea-borne imports are concerned, there is not much decrease but land imports from Pakistan has altogether stopped. There is no import from Pakistan this year.

SHRI H. C. DASAPPA: May I know how long this smuggling has been going on?

SHRI A. C. GUHA: Smuggling is a very ancient tradition; it is not only in this country but all over the world.

SHRI H. C. DASAPPA: Surely, that could only be after the division of India; not before that.

SHRI A. C. GUHA: We had land frontiers even before that; the French and Portuguese territories have also been sources of smuggling into India.

SHRI H. C. DASAPPA: Has there been an increase or has it decreased? And what steps are being taken by the Government?

SHRI A. C. GUHA: As for the steps that we are taking, I have mentioned several times here and the hon. Member knows what we are doing. I cannot say that smuggling as such has increased but maybe smuggling of betel-nuts has increased.

HOISTING OF PAKISTAN NATIONAL FLAG AT NIZAMABAD

*327. **SHRI V. K. DHAGE:** Will the Minister for STATES be pleased to state:

(a) whether Government are aware that Pakistan National flag was hoisted on the Independence day, 1954, on the Mahatma Gandhi statue at Nizamabad and at several other places in Hyderabad; and

(b) if so, what action Government have taken in the matter?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): (a) and (b). According to reports received by the Government of India, green

flags resembling the Pakistan National flag were found in a few places in the Hyderabad State. The local authorities took prompt steps to have the flags removed and to maintain law and order.

SHRI V. K. DHAGE: May I know, Sir, in how many places were these flags hoisted in Hyderabad?

DR. K. N. KATJU: The places were: Nizamabad, Hyderabad, Armoor, Secunderabad, Nirmal, Osmanabad, Bodhan and Gulbarga. I think it is all now public property and practically ancient knowledge.

SHRI V. K. DHAGE: What I would like to know from the hon. Minister is what the causes were that led to the disturbance of peace and order in the cities.

DR. K. N. KATJU: Law and order has been maintained, peace committees have been formed, and

SHRI V. K. DHAGE: That is not my question, Sir.

DR. K. N. KATJU: What is the hon Member's question?

MR. CHAIRMAN: His question was what were the causes that led to these disturbances.

DR. K. N. KATJU: The question is, as my hon. friend has indicated, what are the causes behind the tangible cause. How can I say? The tangible cause is that some mischief makers have created the trouble. Some people say he is a Muslim; some people say that he is an agent provocateur; some people say that he was sent from Pakistan; some people say that he was set up by various communal organisations inside the country. What you saw actually was a green flag flying and that started the fire.

SHRI S. N. DWIVEDY: What is the information of the Government?

MR. CHAIRMAN: What he has given is the information of the Government.

DR. K. N. KATJU: As I said, the information of the Government is that the matter is under most active investigation.

SHRI KISHEN CHAND: Is the hon. Minister aware if the funds of the "Ittehad-ul-Musalmin" are being released and are being utilised for carrying on anti-Indian propaganda?

DR. K. N. KATJU: I do not know.

SHRI KISHEN CHAND: Is the hon. Minister aware that the Nizam of Hyderabad has issued certain statements prejudicial to India in the Urdu local papers?

MR. CHAIRMAN: Don't ask such questions.

PROF. G. RANGA: Do the Government of India propose to.....

DR. K. N. KATJU: The great difficulty which I sometimes feel—I am not saying it in joke—is that when several hon. Members rise, the attention is diverted from one Member to another Member.

PROF. G. RANGA: That is by the way. Do the Government of India propose to appoint an impartial and highly placed judicial authority to enquire into the cause of these things, namely, due to agent provocateurs or various other organisations or anything like that, so that all these various suspicions that are being floated today, all that are being given currency to, can be set at rest?

DR. K. N. KATJU: I may assure my hon. friend that we are already taking and have taken the most active steps for finding out as to what are the real causes and I beg him not to press me too much on this.

MR. CHAIRMAN: Next question.

SHRI KISHEN CHAND: Is the hon. Minister aware that the Pakistani flag was also found flown in Raipur?

MR. CHAIRMAN: I have called the next question.

GRANTS TO INSTITUTIONS BY THE SANGEET NATAK AKADEMI

†*328. PROF. R. D. SINHA DINKAR: Will the Minister for Education be pleased to state the names of the institutions which have been given recurring or non-recurring grants by Government through the agency of the Sangeet Natak Akademi and the amounts granted so far?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): Since the establishment of the Sangeet Natak Akademi grants to institutions working in the field of Dance, Drama and Music have been given by the Akademi without reference to the Government. A statement showing the names of institutions which have been given grant by the Akademi is placed on the Table of the House. [See Appendix VIII, Annexure No. 103.]

PROF. R. D. SINHA DINKAR: Will the hon. Minister read out the names of the institutions?

DR. K. L. SHRIMALI: The names are given in the statement; there are about sixteen institutions.

PROF. R. D. SINHA DINKAR: Is there the Kalakshetra, Adyar?

DR. K. L. SHRIMALI: This institution was given Rs. 15,000.

†Original notice in Hindi as below:—

संगीत नाटक अकादमी द्वारा संस्थाओं को अनुदान

*३२८. प्रो० रामधारी सिंह दिनकर: क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि संगीत नाटक अकादमी के जरिये सरकार ने किन किन संस्थाओं को आवर्तक या अनावर्तक अनुदान दिये हैं और अब तक कितनी धनराशियाँ अनुदानों में दी गई हैं ?